

## PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

### VAJRAM SPINNING MILLS PRIVATE LIMITED

|    |                                                                                       |                                                                                                                                                                                                                         |
|----|---------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1  | NAME OF THE CORPORATE DEBTOR                                                          | VAJRAM SPINNING MILLS PRIVATE LIMITED                                                                                                                                                                                   |
| 2  | DATE OF INCORPORATION OF CORPORATE DEBTOR                                             | 18 <sup>TH</sup> June, 2008                                                                                                                                                                                             |
| 3  | AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED                     | THE REGISTRAR OF COMPANIES,<br>TAMILNADU- CHENNAI                                                                                                                                                                       |
| 4  | CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR | U17121TN2008PTC068260                                                                                                                                                                                                   |
| 5  | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR    | D.NO.135 COTTON MARKET RAJAPALAYAM TN<br>626117 IN                                                                                                                                                                      |
| 6  | DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS                                      | 06.03.2021                                                                                                                                                                                                              |
| 7  | LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR                                     | 21.04.2021<br>(ORDER DATED 20.04.2021 RECEIVED BY THE LIQUIDATOR ON 21.04.2021)                                                                                                                                         |
| 8  | NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR      | SHRI.S.MUTHURAJU<br>REGN .NO.IBBI/IPA-002/IP-N00009/2016-2017/10013                                                                                                                                                     |
| 9  | ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD                    | NO 3, SUNDARAM<br>BROTHERS LAYOUT, OPP. TO ALL INDIA RADIO<br>TRICHY ROAD, RAMANATHAPURAM<br>COIMBATORE – 641045<br>MOBILE NO - 9994103021<br>E.MAIL : <a href="mailto:smrajunaidu@gmail.com">smrajunaidu@gmail.com</a> |
| 10 | ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR                  | NO 3, SUNDARAM<br>BROTHERS LAYOUT, OPP. TO ALL INDIA RADIO<br>TRICHY ROAD, RAMANATHAPURAM<br>COIMBATORE – 641045<br>MOBILE NO - 9994103021<br>E.MAIL : <a href="mailto:smrajunaidu@gmail.com">smrajunaidu@gmail.com</a> |
| 11 | LAST DATE FOR SUBMISSION OF CLAIMS                                                    | 20.05.2021                                                                                                                                                                                                              |

Notice is hereby given that the National Company Law Tribunal (Chennai Bench) has ordered the Commencement of Liquidation of the **M/s VAJRAM SPINNING MILLS PRIVATE LIMITED** on 21.04.2021 (ORDER DATED 20.04.2021 RECEIVED BY THE LIQUIDATOR ON 21.04.2021)

**Note :** Applicable forms can be downloaded from the following portal: [www.ibbi.gov.in](http://www.ibbi.gov.in) → Quick Links  
→ Downloads → Forms under IBBI (Liquidation Process) Regulations, 2017

The stakeholders of **M/s VAJRAM SPINNING MILLS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 20.05.2021 to the liquidator at the address mentioned against item No. 10.

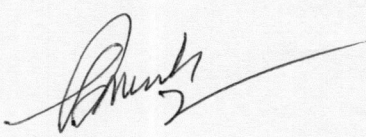
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

-Sd/-

Shri .S .MUTHURAJU  
Liquidator of VAJRAM SPINNING MILLS PRIVATE LIMITED  
REGN.NO.IBBI/IPA-002/IP-N00009/2016-2017/10013  
No3, Sundaram Brothers Layout Opp to All India  
Radio, Trichy Road, Ramanathapuram,  
Coimbatore — 641 045

Date: 21.04.2021  
Place: Coimbatore  
Email id: [smrajunaidu@gmail.com](mailto:smrajunaidu@gmail.com)

  
**S. MUTHU RAJU** B.Sc., F.C.A., A.C.S.,  
INSOLVENCY PROFESSIONAL  
INSOLVENCY AND BANKRUPTCY BOARD OF INDIA  
Regn.No: IBBI/IPA-002/IP-N00009/2016-2017/10013  
No.3, Sundaram Brothers Layout  
Opp to All India Radio, Trichy Road  
Ramanathapuram, Coimbatore - 641 045  
Mobile: 9994103021  
E-mail: [smrajunaidu@gmail.com](mailto:smrajunaidu@gmail.com)  
[smrajunaidu@rediffmail.com](mailto:smrajunaidu@rediffmail.com)